

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) (1) The following wards/dispensaries have already been constructed and commissioned:—

(i) 24-bed E.S.I. Ward in T.B. Hospital, Irrammuna.

(ii) 32-bed E.S.I. Ward in K.E.M. Hospital, Secunderabad.

(iii) 4-doctored State Insurance dispensary, Kavadiguda, Hyderabad.

(2) The following hospital/dispensary buildings are under construction:

(i) 150-bed E.S.I. Hospital, Hyderabad.

(ii) 50-bed E.S.I. Hospital, Sirpur—Kagaznagar.

(iii) 4-doctored State Insurance dispensary, Nellimarla.

(iv) 4-doctored State Insurance dispensary, Chithivalsa.

(v) Two sets of 4-doctored State Insurance dispensaries, Sirpur—Kagaznagar.

(3) The plans and estimates of the following hospitals/dispensaries have been sanctioned but construction work has not yet started:—

(i) 110-bed E.S.I. Hospital, Visakhapatnam.

(ii) 4-doctored State Insurance dispensary, Warangal.

(b) A sum of Rs. 48,88,569.25 nP. has so far been paid by the Employees' State Insurance Corporation to the State Government for construction of hospitals/dispensaries.

Frigates for Indian Navy

264. Shri P. Kunhan: Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 16 on the 18th November, 1963 and state:

(a) whether any decision has since

been taken regarding the indigenous construction of frigates for the Navy; and

(b) if so, the nature of the decision taken?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) and (b). No final decision has yet been taken.

Mass Communication

265. { Shri P. Kunhan:
Shri Sidheshwar Prasad:
Shri P. C. Borooah:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No. 16 on the 18th November, 1963 and state:

(a) whether any final decision has since been taken regarding the proposal made by the Ford Foundation Team of experts for setting up a Centre for advanced study of mass communication; and

(b) if so, the nature of decision taken?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): (a) and (b). The proposal is still under consideration.

एशियाई प्रसारक सम्मेलन

२६६. श्री सिद्धेश्वर प्रसाद : क्या सूचना और प्रसारण मंत्री १८ नवम्बर, १९६३ के तारोंकित प्रश्न संख्या १४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने इस बीच एशियाई प्रसारक सम्मेलन के प्रस्तावों पर विचार कर लिया है;

(ख) यदि हां, तो उस पर क्या निर्णय किये गये; और

(ग) उन्हें कार्यान्वित करने के लिये क्या कदम उठाए गये हैं या उठाये जाने वाले हैं ?

संसद्-कार्य मंत्री (श्री सत्यनारायण सिंह) : (क) आकाशवाणी के एशियन ब्राडकास्टिंग यूनियन का सदस्य बनने के बारे में जो प्रस्ताव है, वह अभी भी भारत सरकार के विचाराधीन है ।

(ख) और (ग), सवाल नहीं उठते ।

Amentities for Travelling Troops

267. Shri Indrajit Gupta: Will the Minister of Defence be pleased to state:

(a) whether Government are aware that troops in transit through Howrah Station have no adequate facilities for rest, washing and canteen services; and

(b) if so, the steps being taken to provide at an early date the necessary accommodation and facilities with the cooperation of the Railway authorities?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Some facilities for rest, washing and canteen services for troops in transit exist at Howrah Railway Station. These are being reviewed and Railways have agreed to provide additional facilities to the extent feasible.

Field Publicity Officers Camp at Chandigarh

268. Shri Hem Raj: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that a camp of the field publicity officers of the Northern region was organised at Chandigarh in December last;

(b) if so, the duration, the main objects and the nature of training imparted to the officers in that camp; and

(c) the names of the States which participated in it?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): (a) Yes, Sir.

(b) The Camp was held for 7 days. Its main objects were to provide "in-service training" to the publicity officers in the field and to refresh their knowledge and outlook on important questions with which they have to deal in the performance of their normal duties.

(c) Punjab, Rajasthan, Uttar Pradesh and the Union Territories of Himachal Pradesh and Delhi.

A.I.R. Broadcasts Regarding Loss of 'Holy Hair'

**269. { Dr. L. M. Singhvi:
Shri A. N. Vidyalkar:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the attention of Government has been drawn to the fact that even after the official announcement regarding the recovery of the 'Holy Hair' from Radio Srinagar, the News Bulletin in Kashmiri from the AIR, New Delhi continued to talk of the continued search and sorrow; and

(b) if so, whether any attempt has been made to analyse the causes of such lapse and punish those responsible?

The Minister of Parliamentary Affairs (Shri Satyanarayan Sinha):

(a) The news of the recovery of the sacred relic was received in the News Services Division of All India Radio while the evening Kashmiri bulletin from Delhi was on the air, and the news was immediately included in that bulletin. Since the news was received after the bulletin had started, the first part of the bulletin naturally gave whatever information was available till that time.

(b) Does not arise.